

ITEM NO.4

REGISTRAR COURT. 2

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 5455/2023

LAL LAKHIANI & ORS.

Appellant(s)

VERSUS

PURI CONSTRUCTION PRIVATE LIMITED & ANR.

Respondent(s)

WITH

C.A. No. 5456/2023 (XVII-A)

( IA No.159115/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.159114/2023-CONDONATION OF DELAY IN FILING  
APPEAL)

Date : 13-09-2023 This appeal was called on for hearing today.

For Appellant(s)

Ms. Mrinal Kanwar , AOR  
Mr. Gaurav Gupta, Adv.  
Mr. Sharan Mehta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

In both the matters numbered above, delay in filing spare  
copies is condoned.

Registry to issue notice.

List again on 8.11.2023.

VIVEK SAXENA  
Registrar

MG